

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD BENCH
E-Hearing**

**Customs Appeal No. 70750 / 2019
Customs/Stay/70509/2019**

(Arising out of Order-in-Appeals No. 508 & 509/Cus/APPL/LKO/2019 dated 30.09.2019 passed by the Commissioner (Appeals), Customs & GST Lucknow)

Commissioner of Customs

3/194, Vishal Khand, Gomti Nagar
Lucknow

Appellant

Vs.

Lokesh Kumar Choudhary

Prop. M/s. Shri Ji Jewellers, AMC No. 417/13,
Shiv Bag, Naya Bazar Ajmer -305001

Respondent

Present for the Appellant : Shri Santosh Kumar Agarwal, AR
Present for the Respondent : Shri Bipin Garg, Advocate

DATE OF HEARING/DECISION : 07/12/2020

FINAL ORDER NO. 70271/2020

PER ARCHANA WADHWA:

The appeal is rejected. For order, see order of date in Customs Appeal No. 70036/2020.

Sd/-

**(Archana Wadhwa)
Member(Judicial)**